

Name of the corporate debtor: Saumyaa Mining Limited

Date of commencement of CIRP: 20th August, 2024

List of creditors as on: 18.09.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that | Amount of claim not | Amount of claim under verification | Remarks, if any |
|---------|-----------------------|---------------------------|--------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|---------------------------------|---------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | State Bank of India | 02-09-2024 | 1,15,94,45,888.24 | 1,15,94,45,888.24 | Loan | - | - | No | 24.37 | NA | NA | NA | NA | - |
| 2 | L & T Finance Limited | 04-09-2024 | 1,58,43,70,534.00 | 1,58,43,70,534.00 | Loan | - | - | no | 33.30 | NA | NA | NA | NA | |
| 3 | IDBI Bank Limited | 04-09-2024 | 2,01,37,01,906.57 | 2,01,37,01,906.57 | Loan | - | - | no | 42.33 | NA | NA | NA | NA | |
| | Total | | 4,75,75,18,328.81 | 4,75,75,18,328.81 | | | | | 100.00 | | | | | |

Note : The amount is accepted provisionally which may change subject to receive of additional information/ documents